

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:4178  
ANSWERED ON:29.08.2011  
MONITORING OF RIVERFRONT GROWTH  
Ramasubbu Shri S.

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) whether the Government has noticed the increasing and ongoing construction along the riverfronts in cities of the country;
- (b) if so, the details of the losses to natural resources and the resultant sufferings to the common man as a result thereof;
- (c) whether the Government has set up an Expert Group to monitor riverfront growth;
- (d) if so, the details thereof and the steps taken to implement its recommendations thereof; and
- (e) if not, the reasons therefor?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN):

- (a)&(b) The environmental clearance is mandated under the Environment Impact Assessment (EIA) Notification, 2006 for projects and activities including the Building and construction projects. The Building and Construction projects are categorised as category 'B' in the schedule of the Notification and are to be appraised by State level Expert Appraisal Committee (SEAC). The Expert Appraisal Committee at the time of appraisal examines all the environmental issues including the losses of natural resources.
- (c)&(d) The Ministry of Environment & Forests has constituted an Expert Group for formation of guidelines for management of River fronts through the River Regulation Zone. The Expert Group includes experts in the area of river ecology, hydrology, water pollution and legal matters.
- (e) Does not arise in view of reply to parts (c) & (d) above.